

CHALLENGES FACED BY TEXTILE MSMEs

2356. THIRU DAYANIDHI MARAN:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of progress and funds allocated to address the financial and technical challenges faced by textile MSMEs in Tamil Nadu;
- (b) the specific initiatives are being implemented in Tamil Nadu to address the challenges of industry fragmentation and encourage collaboration or cluster-based development for MSMEs;
- (c) whether under the PM-MITRA Parks scheme, the number of projects have been sanctioned for Tamil Nadu and the total funding allocated for these projects;
- (d) the steps taken by the Government to develop State-of-the-art infrastructure, including certification centres, logistics hubs and e-commerce support platforms in Tamil Nadu;
- (e) whether there are any State-specific programmes being introduced to reduce the tariff disadvantage for Tamil Nadu's exporters in key global markets like the EU; and
- (f) the efforts are being made to boost synthetic textile production and innovation in Tamil Nadu?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) & (b): The Government of India is implementing various schemes/initiatives to encourage and promote the textile sector on Pan-India basis including Tamil Nadu. The major schemes/initiatives include PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks Scheme; Production Linked Incentive (PLI) Scheme focusing on MMF Fabric, MMF Apparel and Technical; National Technical Textiles Mission (NTTM) focusing on Research Innovation & Development, Promotion and Market Development; SAMARTH-Scheme for Capacity Building in Textile Sector with the objective providing demand driven, placement oriented, skilling program; Silk Samagra-2 for comprehensive development of sericulture value chain.; National Handicraft Development Program etc. Further, the Government of India is implementing National Handloom Development Programme and Raw Material Supply Scheme to promote handloom sector and welfare of handloom weavers across the country. 76 Handloom Clusters are provided financial assistance of Rs.53.06 crore in Tamil Nadu during 2014-15 to 2024-25 (as on 31.10.2024). Funds under various schemes of Ministry of Textiles are not allocated state-wise but scheme-wise on pan-India basis.

(c): The Government has approved setting up of Seven PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites including plug and play facility with an outlay of Rs. 4,445 cr for a period of seven years i.e 2021-22 to 2027-28. The Government has approved setting up of 7(Seven) PM MITRA parks across the country including 1(one) in Virudhnagar, Tamil

Nadu. These parks will strengthen the Indian textile industry by way of enabling scale of operations, reduce logistics cost by housing entire value chain at one location, attract investment, generate employment and augment export potential. The scheme will enable creation of global champions in exports.

(d): Under the umbrella scheme of Textile Cluster Development Scheme (TCDS), Seven projects of Scheme for Integrated Textile Parks(SITP) were sanctioned out of which 4 are completed and 3 are under implementation in the state of Tamil Nadu, providing world class, state-of the-art infrastructure in textile hubs.

To promote e-commerce in handloom and handicrafts, handloom weavers are being on boarded on Government e-Marketplace (GeM) portal for selling their products online. E-commerce portal viz. www.indiahandmade.com has been developed to enable Indian handloom weavers and handicraft artisans to sell their product online, paving the way for their economic and social empowerment without intermediaries.

(e) & (f): The Government has approved the Production Linked Incentive (PLI) Scheme for Textiles, with an outlay of Rs 10,683 crore to promote production of Man Made Fibre (MMF) Apparel, MMF Fabrics and Products of Technical Textiles and enable textile sector to achieve size and scale and become competitive. There are 74 participating companies under the PLI scheme out of which 9 companies are in Tamil Nadu.

Also, the Government is implementing Rebate of State and Central Taxes and Levies (RoSCTL) scheme for Apparel/Garments and Made-ups in order to enhance export competitiveness by adopting principals of zero rated exports. Further, textiles products not covered under the RoSCTL scheme are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products.
